

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6937 OF 2004

RAJENDRA AGRICULTURAL UNIVERSITY

Appellant (s)

VERSUS

ASHOK KUMAR PRASAD & ORS.

Respondent(s)

(With appln(s) for stay)

WITH Civil Appeal NO. 6933 of 2004,

(With appln.(s) for stay and with prayer for interim relief)

Civil Appeal NO. 6934 of 2004,

(With appln.(s) for stay and with prayer for interim relief)

Civil Appeal NO. 6935 of 2004,

(With appln.(s) for stay and with prayer for interim relief)

Civil Appeal NO. 6936 of 2004, and

(With appln.(s) for stay and with prayer for interim relief)

Civil Appeal NO. 6938 of 2004

(With appln.(s) for stay and with prayer for interim relief)

Date: 20/10/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE G.S. SINGHVI

For Appellant(s)

Mr. Ambhoj Kumar Sinha,Adv.

For Respondent(s)

Mr. P.S. Mishra, Sr.Adv.

Mr. M.K. Choudhary, Adv.

Dr. S.K. Verma,Adv.

Mr. B.B. Singh ,Adv.

Mr. Gopal Singh ,Adv

Mr. Rituraj singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

List next week.

(Pawan Kumar)
AR-CUM-PS

(M.S. Negi)
Court Master